

BEFORE INFORMATION AND PUBLIC RELATIONS SECRETARIAT APPEALS AUTHORITY

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS
ROOM NO.403, 'A' WING, SHASTRI BHAWAN, NEW DELHI-110001

Appeal No.

Date: 20.11.13

| | | |
|------------------|------------------|------------------|
| 21(1444)/2013-IC | 21(1671)/2013-IC | 21(1815)/2013-IC |
| 21(1445)/2013-IC | 21(1672)/2013-IC | 21(1816)/2013-IC |
| 21(1442)/2013-IC | 21(1673)/2013-IC | 21(1932)/2013-IC |
| 21(1431)/2013-IC | 21(1674)/2013-IC | 21(1931)/2013-IC |
| 21(1429)/2013-IC | 21(1675)/2013-IC | 21(1930)/2013-IC |
| 21(1441)/2013-IC | 21(1558)/2013-IC | 21(1929)/2013-IC |
| 21(1440)/2013-IC | 21(1559)/2013-IC | 21(1928)/2013-IC |
| 21(1439)/2013-IC | 21(1560)/2013-IC | 21(1927)/2013-IC |
| 21(1438)/2013-IC | 21(1561)/2013-IC | 21(1926)/2013-IC |
| 21(1435)/2013-IC | 21(1562)/2013-IC | 21(1925)/2013-IC |
| 21(1432)/2013-IC | 21(1563)/2013-IC | 21(1924)/2013-IC |
| 21(1690)/2013-IC | 21(1564)/2013-IC | 21(1923)/2013-IC |
| 21(1691)/2013-IC | 21(1555)/2013-IC | 21(1922)/2013-IC |
| 21(1676)/2013-IC | 21(1566)/2013-IC | 21(1918)/2013-IC |
| 21(1677)/2013-IC | 21(1567)/2013-IC | 21(1921)/2013-IC |
| 21(1678)/2013-IC | 21(1568)/2013-IC | 21(1920)/2013-IC |
| 21(1679)/2013-IC | 21(1569)/2013-IC | 21(1919)/2013-IC |
| 21(1680)/2013-IC | 21(1570)/2013-IC | 21(1917)/2013-IC |
| 21(1681)/2013-IC | 21(1571)/2013-IC | 21(1916)/2013-IC |
| 21(1682)/2013-IC | 21(1572)/2013-IC | 21(1915)/2013-IC |
| 21(1683)/2013-IC | 21(1914)/2013-IC | 21(1913)/2013-IC |
| 21(1664)/2013-IC | 21(1850)/2013-IC | 21(1912)/2013-IC |
| 21(1666)/2013-IC | 21(1851)/2013-IC | 21(1911)/2013-IC |
| 21(1665)/2013-IC | 21(1835)/2013-IC | 21(1910)/2013-IC |
| 21(1667)/2013-IC | 21(1836)/2013-IC | 21(1909)/2013-IC |
| 21(1670)/2013-IC | 21(1832)/2013-IC | 21(1908)/2013-IC |
| 21(1669)/2013-IC | 21(1833)/2013-IC | 21(1290)/2013-IC |
| 21(840)/2013-IC | 21(1299)/2013-IC | |

21(1842)/2013-IC 21(1843)/2013-IC 21(1844)/2013-IC
21(1845)/2013-IC 21(1846)/2013-IC 21(1847)/2013-IC
21(1443)/2013-IC 21(1844)/2013-IC 21(1905)/2013-IC
21(1834)/2013-IC 21(1848)/2013-IC
21(1843)/2013-IC 21(1839)/2013-IC
21(1842)/2013-IC 21(1847)/2013-IC

In the matter of

Shri Kalyan Krishna Nandi
196/D, Block-B, Bangur Avenue
Kolkata-700055.

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi-110001

Respondent

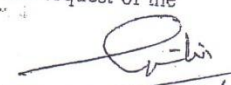
DATE : TWENTY FIRST OCTOBER TWO THOUSAND THIRTEEN.

Date: 20.11.2013

ORDER

The appellant has filed a request before the appellate authority to transfer his request to Chief Secretary, Government of West Bengal for appropriate action.

In this regard it is informed to the appellant that this appellate authority is not supposed to transfer the request to Chief Secretary, West Bengal. Appellant may kindly send his request directly to the Chief Secretary, West Bengal. If in future the appellant sends his request to this department no action will be taken in this regard. RTI Section is directed not to take any action on the request of the appellant.


(DR. GITA RAWAT) 20/11/13
Joint Secretary & Appellate Authority
Date: 20.11.13

Copy to:

1. Shri Kalyan Krishna Nandi, 196/D, Block-B, Bangur Avenue, Kolkata-700055.
2. Smt. Asha Sota, CAPIO.

BEFORE DR.GITA RAWAT, JOINT SECRETARY & FIRST APPELLATE
AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS
ROOM NO.408, 'A' WING, SHASTRI BHAWAN, NEW DELHI-110001
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Date:20.11.13

Appeal No.

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| 21(1431)/2013-IC | 21(1674)/2013-IC | 21(1931)/2013-IC |
| 21(1429)/2013-IC | 21(1675)/2013-IC | 21(1930)/2013-IC |
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| 21(1440)/2013-IC | 21(1559)/2013-IC | 21(1928)/2013-IC |
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| 21(1678)/2013-IC | 21(1568)/2013-IC | 21(1920)/2013-IC |
| 21(1679)/2013-IC | 21(1569)/2013-IC | 21(1919)/2013-IC |
| 21(1680)/2013-IC | 21(1570)/2013-IC | 21(1917)/2013-IC |
| 21(1681)/2013-IC | 21(1571)/2013-IC | 21(1916)/2013-IC |
| 21(1682)/2013-IC | 21(1572)/2013-IC | 21(1915)/2013-IC |
| 21(1683)/2013-IC | 21(1914)/2013-IC | 21(1913)/2013-IC |
| 21(1664)/2013-IC | 21(1850)/2013-IC | 21(1912)/2013-IC |
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| 21(1670)/2013-IC | 21(1832)/2013-IC | 21(1908)/2013-IC |
| 21(1669)/2013-IC | 21(1833)/2013-IC | 21(1290)/2013-IC |
| 21(840)/2013-IC | 21(1299)/2013-IC | 21(1842)/2013-IC |
| 21(1907)/2013-IC | 21(1840)/2013-IC | 21(1845)/2013-IC |
| 21(1838)/2013-IC | 21(1849)/2013-IC | |
| 21(1846)/2013-IC | 21(1844)/2013-IC | |
| 21(1443)/2013-IC | 21(1906)/2013-IC | |
| 21(1834)/2013-IC | 21(1848)/2013-IC | |
| 21(1843)/2013-IC | 21(1839)/2013-IC | |
| 21(1847)/2013-IC | | |

ORDER

I have signed and issued the order on 20th November ,13 in the
----- chamber of the Appellate Authority. The proceedings of the case are being